NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CA(CAA) NO.15/Pb/2017 RT No.119/Chd/Hry/2017

In the matter of:	
Section 230 - 232 of the Companies Act, 2013	
AND	
In the matter of:	
Surya Global Steel Tube Ltd.	Transferor Company
WITH	
Surya Roshni Limited	Transferee Company
Present: Mr.Atul V. Sood, Advocate for the applicant-company.	
This petition has been received by transfer from the Hon'ble Punjab and	
Haryana High Court, Chandigarh. List the matter for hearing on 11.05.2017.	
	(Justice R.P. Nagrath) Member(Judicial) (Deepa Krishan) Member(Technical)

April 06, 2017 arora